

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002866/2021	NILAMBAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	KEGAON /68 /2020 () //
2	BLAPL/0002867/2021	BANCHANIDHI SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /48 /2021 () //
3	BLAPL/0002868/2021	LAXMIDHAR SUBUDHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAPRAKHOL /23 /2021 () //
4	BLAPL/0002869/2021	MITU @ SHAKTI RANJAN BEHERA VS STATE OF ODISHA	SANGRAM RATH VS	NIMAPADA /227 /2020 () //
5	BLAPL/0002870/2021	BABULA SAHOO @ BABU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
6	BLAPL/0002871/2021	NEHERU SHAOO AND MUSA SAHU VS STATE OF ODISHA	ANAMIKA MISHRA VS	PARJANG /332 /2020 () //
7	BLAPL/0002872/2021	SARAT CHANDRA LENKA VS STATE OF ODISHA	MANAS RANJAN SAMANTARAY VS	/ /0 () //
8	BLAPL/0002873/2021	ARINDAM ADHIKARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
9	BLAPL/0002874/2021	CHAITANYA SETHY @ NAGENDRA SETHY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KENDRAPARA /428 /1998 () //
10	BLAPL/0002875/2021	ANUSUYA SAMAL VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /405 /2020 () //
11	BLAPL/0002876/2021	RABI @ RABINDRA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /168 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0002877/2021	SUJATA MAHAKUD VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	CHAMPUA /31 /2021 () //
13	BLAPL/0002878/2021	CHANDRAKANTA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHURDA P.S. /107 /2021 () //
14	BLAPL/0002879/2021	PRADEEP BISWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /508 /2020 () //
15	BLAPL/0002880/2021	SAMANTA CHANDRA KAMPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
16	BLAPL/0002881/2021	MAHENDRA SOY VS STATE OF ODISHA	PRASANNA KU. PARHI VS	JASHIPUR /1 /2015 () //
17	BLAPL/0002882/2021	BAPUJI SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /26 /2020 () //
18	BLAPL/0002883/2021	A. KALIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDRASEKHARPUR /118 /2021 () //
19	BLAPL/0002884/2021	BALARAM SAHOO @ SILU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KISHORENGAR /38 /2021 () //
20	BLAPL/0002885/2021	DILLIP MONDAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHAJURIPADA /52 /2019 () //
21	BLAPL/0002886/2021	KULU NAIK @ RAHUL NAIK VS STATE OF ODISHA	TUKUNA MISHRA VS	TARASINGI /120 /2018 () //
22	BLAPL/0002887/2021	DEBAR @ DEBENDRA DHAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHEDEN /49 /2021 () //
23	BLAPL/0002888/2021	DUSASANA BEHERA @ DUSHASAN BEHERA @ ANANTA SHAKTI PAUL		BANAPUR P.S. /20 /2021

## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002889/2021	SAROJ KUMAR SETHI	MANAS CHAND	S.P.(CID-CRL),CUTTACK /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002890/2021	CHAUBAN BAG	SANTOSH KUMAR MOHANTY	LATHOR /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002891/2021	ABDUL HAMEED TAJUTHIN	TUKUNA MISHRA	BORIGUMMA /184 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002892/2021	ASADHU NAIK @ ASHALU NAIK	PRATAP CHANDRA MISHRA	KEONJHAR SADAR /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002893/2021	GAGAN PRADHAN	VIVEKANANDA JENA	CHATRAPUR /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002894/2021	BIJAY BAG @ BIJE BAG @ BIJAYA BAG	JYOTIRMAYA SAHOO	BARGARH /376 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002895/2021	SUBRATA PATNAIK@LIPU	BIDYADHAR MANASINGH	PATTAMUNDAI /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002896/2021	JALANDHAR MEHER	SUSANTA KUMAR TRIPATHY	DUNGURIPALI /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002897/2021	CHITTARANJAN BISOI	PRAKASH CHANDRA MAHAPATRA	TIKABALI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002898/2021	SK. SAMIR	BIDESHI KUMAR GHADAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002899/2021	RAJU @ RAJESH MOHAPATRA	ASIT KU JENA	SORO /401 /2020
		VS	VS	()

**ORISSA HIGH COURT**

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35	BLAPL/0002900/2021	STATE OF ODISHA HAPPY @ BITU @ BALARAM PATTANAYAK VS	ASIT KU JENA VS	// KHAIRA /211 /2018 ()
36	BLAPL/0002901/2021	STATE OF ODISHA HAPPY @ BITU @ BALARAM PATTANAYAK VS	ASIT KU JENA VS	// SORO /365 /2018 ()
37	BLAPL/0002902/2021	STATE OF ODISHA HAPPY @ BITU @ BALARAM PATTANAYAK VS	ASIT KU JENA VS	// KHAIRA /212 /2018 ()
38	BLAPL/0002903/2021	STATE OF ODISHA HAPPY @ BITU @ BALARAM PATTANAYAK VS	ASIT KU JENA VS	// KHAIRA /210 /2018 ()
39	BLAPL/0002904/2021	STATE OF ODISHA BAU @ JAGANNATH BARIK VS	BHABANI SHANKAR DASPARIDA VS	// OUPADA /86 /2020 ()
40	BLAPL/0002905/2021	STATE OF ODISHA MANGULU MAHANANDA VS	A.K.SAHOO VS	// DEOGARH /119 /2020 ()
41	BLAPL/0002906/2021	STATE OF ODISHA MAHENDRA KETAKI VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /305 /2019 ()
42	BLAPL/0002907/2021	STATE OF ODISHA JAKIR HOSSAIN VS	ASIT KUMAR JENA VS	// MATHILI /41 /2021 ()
43	BLAPL/0002908/2021	STATE OF ODISHA KUNA NAYAK VS	ASIT KUMAR JENA VS	// MOTU /72 /2020 ()
44	BLAPL/0002909/2021	STATE OF ODISHA SIBA HANTAL VS	ASIT KUMAR JENA VS	// MUDULIPODA /18 /2021 ()
45	BLAPL/0002910/2021	STATE OF ODISHA MITU @ SASHI KISHORE SAHU VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// BADACHANA /52 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

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46	BLAPL/0002911/2021	SRIDHAR MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BALIPATNA /63 /2020 () //
47	BLAPL/0002912/2021	JAYARAM PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MUDULIPODA /18 /2021 () //
48	BLAPL/0002913/2021	FAKIRA @ JAGYESWAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAIRAKHOL /33 /2021 () //
49	BLAPL/0002914/2021	LITAN BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	SATYABADI /364 /2020 () //
50	CMAPL/0000086/2021	PADMAN MALI VS SECRETARY TO GOVT. OF ORISSA	ADV. VS	// () //
51	CMAPL/0000087/2021	BIJAYANANDA PATI VS STATE OF ODISHA	ADV. VS	// () //
52	CMAPL/0000088/2021	ARUNA KUMAR MOHAPATRA VS STATE OF ODISHA	ADV VS	// () //
53	CMP/0000215/2021	ALOK CHANDRA DAS VS BISHNU CHARAN DAS	BIBHU PRASAD TRIPATHY VS	// () //
54	CMP/0000216/2021	SINDHU DAS VS KAILASH DAS	GOLEKHA BIHARI PARIDA VS	// () //
55	CMP/0000217/2021	PURNA CHANDRA ROUT VS GOLAP ROUT	ABHISHEK DASH VS	// () //
56	CMP/0000218/2021	BANITA ROUT VS AMULYA ROUT	AKSHAYA KUMAR SAHOO VS	// () //
57	CONTC/0002327/2021	TRILOCHAN BARIHA	NIRMAL CHANDRA DAS	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

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		VS	VS	0
		CHANCHAL RANA, IAS		//
58	CONTC/0002328/2021	SRABAN KUMAR MUKHI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, IAS		//
59	CONTC/0002329/2021	PRABHAT NAYAK	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		SAMARTHA VARMA		//
60	CONTC/0002330/2021	RABINDRA KUMAR JENA	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
61	CONTC/0002331/2021	PANCHANANA GIRI	ADV	//
		VS	VS	0
		DIPAK KUMAR DAS		//
62	CONTC/0002332/2021	APARTI NAYAK	ADV	//
		VS	VS	0
		SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT.		//
63	CONTC/0002333/2021	MAMATA PUROHIT	AMIT KUMAR SAA	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
64	CONTC/0002334/2021	SANJIB KUMAR SAHOO	AMIT KUMAR SAA	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
65	CONTC/0002335/2021	DOLAMANI BISHI	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, IAS		//
66	CONTC/0002336/2021	BIKRAM BAG		//
		VS	VS	0
		CHAIRMAN CENTRAL ADMINISTRATIVE		//
67	CONTC/0002337/2021	GANGADHAR SAHANI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		U.K.CHAKMA		//
68	CONTC/0002338/2021	HARI SANKAR SWAIN	ADV.	//
		VS	VS	0

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69	CONTC/0002339/2021	SATYABRATA SAHOO BANSIDHAR SAHU VS	ADV VS	// // 0
70	CONTC/0002340/2021	SATYABRATA SAHOO PRASANNA KUMAR PATRA VS	ADV. VS	// // 0
71	CONTC/0002341/2021	SATYABRATA SAHOO DOCTOR SAHU VS	ADV VS	// // 0
72	CONTC/0002342/2021	SATYABRATA SAHOO GOPAL KRISHNA SWAIN VS	ADV. VS	// // 0
73	CONTC/0002343/2021	SATYABRATA SAHOO DIGAMBAR HOTTA VS	ADV VS	// // 0
74	CONTC/0002344/2021	SATYABRATA SAHOO PRAKASH CHANDRA PARIDA VS	ADV. VS	// // 0
75	CONTC/0002345/2021	SATYABRATA SAHOO SANKAR NAIK VS	ADV VS	// // 0
76	CONTC/0002346/2021	SATYABRATA SAHOO RANJAN KUMAR SAHU VS	ADV. VS	// // 0
77	CONTC/0002347/2021	SATYABRATA SAHOO PRAMOD CHANDRA MISHRA VS	ADV VS	// // 0
78	CONTC/0002348/2021	SATYABRATA SAHOO RATNAKARA BISOYI VS	ADV VS	// // 0
79	CONTC/0002349/2021	SATYABRATA SAHOO LINGARAJ PAL VS SATYABRATA SAHOO	ADV VS VS	// // 0 //

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80	CONTC/0002350/2021	GOPAL KRISHNA SWAIN VS SATYABRATA SAHOO	ADV VS	// 0 //
81	CONTC/0002351/2021	BANSIDHAR SAHU VS SATYABRATA SAHOO	ADV. VS	// 0 //
82	CONTC/0002352/2021	PRAMOD CHANDRA MISHRA VS SATYABRATA SAHOO	ADV VS	// 0 //
83	CONTC/0002353/2021	HARI SANKAR SWAIN VS SATYABRATA SAHOO	ADV VS	// 0 //
84	CONTC/0002354/2021	LINGARAJ PAL VS SATYABRATA SAHOO	ADV. VS	// 0 //
85	CONTC/0002355/2021	PRAKASH CHANDRA PARIDA VS SATYABRATA SAHOO	ADV VS	// 0 //
86	CONTC/0002356/2021	RATNAKAR BISOYI VS SATYABRATA SAHOO	ADV. VS	// 0 //
87	CONTC/0002357/2021	SANKAR NAIK VS SATYABRATA SAHOO	ADV VS	// 0 //
88	CONTC/0002358/2021	RANJAN KUMAR SAHU VS SATYABRATA SAHOO	ADV VS	// 0 //
89	CONTC/0002359/2021	PRASANNA KUMAR PATRA VS SATYABRATA SAHOO	ADV. VS	// 0 //
90	CONTC/0002360/2021	DOCTOR SAHU VS SATYABRATA SAHOO	ADV VS	// 0 //
91	CONTC/0002361/2021	DIGAMBAR HOTTA	ADV.	//



**ORISSA HIGH COURT**

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		VS	VS	0
92	CONTC/0002362/2021	SATYABRATA SAHOO RENUBALA HOTA	ADV	//
		VS	VS	0
93	CONTC/0002363/2021	RAJKISHORE DORA, OPS SASIREKHA MAHARANA	ADV.	//
		VS	VS	0
94	CONTC/0002364/2021	RAJKISHORE DONA,OPS RAJKISHORE MOHANTA	KARUNAKAR RATH	//
		VS	VS	0
95	CONTC/0002365/2021	ASHIS THAKRE, IAS PRANATI PANDA	KARUNAKAR RATH	//
		VS	VS	0
96	CONTC/0002366/2021	VIRVIKRAM YADAV,IAS DHIRENDRA PRADHAN	ADV.	//
		VS	VS	0
97	CONTC/0002367/2021	PRINCIPAL SECRETARY TO GOVT. OF ODISAHA BHAGABAN UPADHAYA	ADV.	//
		VS	VS	0
98	CONTC/0002368/2021	G.MATHIRATHANAN,IAS NIRAKAR GHADEI	ADV	//
		VS	VS	0
99	CONTC/0002369/2021	GYANA RANJAN DAS, IAS SANTOSH KUMAR PAIKARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
100	CONTC/0002370/2021	SATYABRATA SAHU,IAS JUDHISTHIR SAHU	ADV.	//
		VS	VS	0
101	CONTC/0002371/2021	SATYABRATA SAHU,IAS SARITA DASH	ADV.	//
		VS	VS	0
102	CONTC/0002372/2021	SATYABRATA SAHU,IAS MANDAKINI DEI		//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CONTC/0002373/2021	SATYABRATA SAHU, IAS PREMASILA GHOSS VS	ADV. VS	// // ()
104	CRLA/0000185/2021	SATYABRATA SAHU, IAS NARAYAN SAHU @ PENTUL VS	SWAYAMPRAVA DASH VS	// ANGUL TOWN /481 /2018 ()
105	CRLA/0000186/2021	STATE OF ODISHA SANDIP RANJAN MOHANTA VS	ABHAYA KUMAR PARIDA VS	// BALASORE VIGILANCE /6 /2017 ()
106	CRLA/0000187/2021	STATE OF ODISHA(VIG.) SATYA PRAKASH DIXIT VS	ABHAYA KUMAR PARIDA VS	// RAIRANGPUR TOWN /83 /2016 ()
107	CRLMA/0000095/2021	STATE OF ODISHA BIJAY KUMAR PATRA VS	ADV VS	// MANCHESWAR P.S. /43 /2019 ()
108	CRLMC/0000735/2021	STATE OF ORISSA PURUSHOTTAM MARAVI VS	BASUDEV MISHRA VS	// BOIPARIGUDA /35 /2017 ()
109	CRLMC/0000736/2021	STATE OF ODISHA PRANANTA KUMAR ROUT VS	ANURAG PATI VS	// / /0 ()
110	CRLMC/0000737/2021	STATE OF ODISHA K.SWATI K.SWATHI VS	DEVASHIS PANDA VS	// / /0 ()
111	CRLMC/0000738/2021	STATE OF ODISHA ASHISH MOHANTY VS	SAMVIT MOHANTY VS	// / /0 ()
112	CRLMC/0000739/2021	STATE OF ORISSA ASHISH MOHANTY VS	SAMVIT MOHANTY VS	// / /0 ()
113	CRLMC/0000740/2021	STATE OF ODISHA JIBA BIKASH PARISAD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// KHANDAPARA /168 /2020 () //

## ORISSA HIGH COURT

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114	CRLMC/0000741/2021	KHODABOX @ KAMARUDDIN KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JAJPUR SADAR /11 /2009 () //
115	CRLMC/0000742/2021	BIREN KUMAR MOHAPATRA @ KHUKE VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /228 /2017 () //
116	CRLMC/0000743/2021	LITI @ LILI @ PRITIMAYEE SAHU VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO VS	ANGUL TOWN /933 /2020 () //
117	CRLMC/0000744/2021	PARU @ PRASANTA KUMAR DEHURY VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	ANGUL TOWN /933 /2020 () //
118	CRLMC/0000745/2021	NARAYAN KHATUA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /116 /2017 () //
119	CRLMC/0000746/2021	PRAVASH CHANDRA SETHI @ SETHY VS STATE OF ORISSA	DURGA PRASANNA MISHRA VS	/ /0 () //
120	CRLMC/0000747/2021	YDUPATI MAHAKUR VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KIAKATA /28 /2019 () //
121	CRLMC/0000748/2021	SHYAMANANDA MOHAPATRA VS B.SATYANARAYAN	BIBHU PRASAD DAS VS	CAPITAL P.S. /23 /2013 () //
122	CRLMC/0000749/2021	KABITA SWAIN VS ASHOK KUMAR SETHI	SUKANTA KUMAR NAYAK 2 VS	KHARABEL NAGAR P.S. /64 /2019 () //
123	CRLMC/0000750/2021	PRADEEP BAGH @ PRADEEP KUMAR BAGH VS STATE OF ORISSA	PRASANTA KUMAR NANDA VS	/ /0 () //
124	CRLMC/0000751/2021	ABHIJIT @ SUBHANKAR BAGH VS STATE OF ORISSA	PRASANTA KUMAR NANDA VS	/ /0 () //
125	CRLMP/0000645/2021	ARATILATA DAS	P.K.ROUT	/ /0

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000646/2021	MANJU MUNDA	DIGAMBAR SETHI	/ /0
		VS	VS	()
		STATE BANK OF INDIA		//
127	CRLMP/0000647/2021	RABINDRA DAS	SAILESH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000648/2021	ASHOK KUMAR DAS	SANKAR PRASAD PANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000649/2021	MOHAN SAHOO	G.C.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0000650/2021	JHUNI BARIK	PRAVAS CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0000651/2021	UMA BHOI	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0000652/2021	UMA BHOI	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000146/2021	MOH SARIK	BASUDEV MISHRA	JEYPORE SADAR /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLREV/0000147/2021	GHASIRAM ROUT	JAGABANDHU SAHU	BELPARA /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLREV/0000148/2021	PORBA NAG	AKSHAYA KUMAR SAHOO	SINAPALI /111 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	CRLREV/0000149/2021	BIRANCHI NARAYAN BEHERA	S.D.DAS	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLREV/0000150/2021	INSPECTOR IN CHARGE TANGI POLICE STATION MD. SOHEL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// SPL.TASK FORCE /6 /2020 ()
138	CRLREV/0000151/2021	M/S ODISHA TRADERS VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// SPL.TASK FORCE /6 /2020 ()
139	FAO/0000086/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS JAGAN NAYAK @ PRADIP NAYAK	VS	// ()
140	JCRLA/0000018/2021	MARKANDA NAIK VS STATE OF ODISHA	ADV. VS	// /0 ()
141	MATA/0000022/2021	DEBASMITA NANDA VS SAJU BALAN	P.K.MOHANTY VS	// ()
142	RVWPET/0000080/2021	THE CHAIRMAN AND M.D. (DISCIPLINARY AUTHORITY) SHRI KUMAR SINGH VS BHABEN MAITRA	VS	// ()
143	TRP(C)/0000137/2021	SOUMYARANI MOHAPATRA VS SIDHARTH SATYABRAT DASH	BASUDEV MISHRA VS	// ()
144	TRP(C)/0000138/2021	PRADEEP KUMAR DAS VS DEEPTIMAYEE DAS @ PUTHAL	SAMIR KUMAR MISHRA VS	// ()
145	WA/0000314/2021	THE AUTHORISED OFFICER, UNION BANK OF INDIA VS MANAS RANJAN SAHOO	VS	// ()
146	WA/0000315/2021	NRUSINGH CHARAN KUND VS EXECUTIVE ENGINEER, ELECTRICAL TATA POWER CENTRAL ODISHA, DISTRIBUTION LTD.	DESHA RANJAN RATH VS	// ()
147	WA/0000316/2021	STATE OF ODISHA VS SANTANU KUMAR DAS	ADDL. STANDING COUNSEL VS	// ()

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0013110/2021	BASAVA RAJU NIMMANA @ N BASAVA RAJUAMAR KUMAR MOHANTY VS STATE OF ODISHA	VS	// 0 //
149	WP(C)/0013111/2021	SANTI LATA SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
150	WP(C)/0013112/2021	RAJIB KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
151	WP(C)/0013113/2021	DR. JYOTIRANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
152	WP(C)/0013114/2021	JOGENDRA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
153	WP(C)/0013115/2021	DR. SRIDHAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
154	WP(C)/0013116/2021	DR. ASHOK KUMAR ROUT VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
155	WP(C)/0013117/2021	SOMBARI SINGH VS COLLECTOR AND DM, BALASORE	UDIT RANJAN JENA VS	// 0 //
156	WP(C)/0013118/2021	DR. KSHIRODA KUMAR OJHA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
157	WP(C)/0013119/2021	DR. NALINI PRAVA MOHAPATRA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// 0 //
158	WP(C)/0013120/2021	BHISMARAJ SAHU VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
159	WP(C)/0013121/2021	KANHEI CHARAN RANA	LALATENDU KANUNGO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		AO, THE BALASORE COOPERATIVE URBAN BANK LTD.		//
160	WP(C)/0013122/2021	ODISHA HYDRO POWER CORPORATION LTD. DURGA PRASAD NANDA		//
		VS	VS	0
		CGIT CUM LABOUR COURT		//
161	WP(C)/0013123/2021	PURNA CHANDRA SAHOO	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013124/2021	MAHANT SRI RAJ GOPAL RAMANUJ DAS	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013125/2021	JAYANTI MOHAPATRA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013126/2021	BIMALA BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0013127/2021	MAMATA MANJARI DEO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013128/2021	PRAVAT CHANDRA SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013129/2021	KANHEI LAL PATRA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013130/2021	BHAGYADHAR NAYAK	BUDHIRAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013131/2021	RAGHUNATH BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0013132/2021	SANJIT KUMAR MOHANTY	BUDHIRAM DAS	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0013133/2021	STATE OF ODISHA RANJITA SWAIN VS	BUDHIRAM DAS VS	// // 0
172	WP(C)/0013134/2021	STATE OF ODISHA GANGA SIVA PRASAD PATNAIK VS	K.K.SWAIN VS	// // 0
173	WP(C)/0013135/2021	STATE OF ODISHA ASHOK KUMAR SAHOO VS	BUDHIRAM DAS VS	// // 0
174	WP(C)/0013136/2021	STATE OF ODISHA BASANTA KUMAR KAR VS	K.K.SWAIN VS	// // 0
175	WP(C)/0013137/2021	STATE OF ODISHA DOLAMANI PADHAN VS	SUSHANTA KUMAR JOSHI VS	// // 0
176	WP(C)/0013138/2021	STATE OF ODISHA UDAYANATH PRADHAN VS	SIDHARTHA SWAIN VS	// // 0
177	WP(C)/0013139/2021	STATE OF ODISHA FAKIR MOHAN NATHA VS	K.K.SWAIN VS	// // 0
178	WP(C)/0013140/2021	STATE OF ODISHA HARIMATI MALLIK VS	SUSHANTA KUMAR JOSHI VS	// // 0
179	WP(C)/0013141/2021	STATE OF ODISHA GOURANGA CHARAN BARIK VS	SIDHARTHA SWAIN VS	// // 0
180	WP(C)/0013142/2021	STATE OF ODISHA CHARAN DAS VS	KUNAL KUMAR SWAIN VS	// // 0
181	WP(C)/0013143/2021	STATE OF ODISHA SAROJ KUMAR KHANDEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0013144/2021	RAJABALLAV SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
183	WP(C)/0013145/2021	SATYAJIT SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
184	WP(C)/0013146/2021	PANKAJ KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
185	WP(C)/0013147/2021	PRASANNA KUMAR MISHRA VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
186	WP(C)/0013148/2021	TERSA SORENG VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
187	WP(C)/0013149/2021	CHAMPABATI MINZ VS COLLECTOR,SAMBALPUR	DINESH KUMAR MOHANTY VS	// 0 //
188	WP(C)/0013150/2021	DAGRESWAR BAG VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
189	WP(C)/0013151/2021	HEJABUR RAHEMAN KHAN VS THE HONOURABLE COMMNR, C AND S, BOARD OF REVENUE, CUTTACK	KUNJA SUNDAR DAS VS	// 0 //
190	WP(C)/0013152/2021	HEJABUR RAHEMAN KHAN VS THE HONOURABLE COMMNR., C AND S, BOARD OF REVENUE, CUTTACK	KUNJA SUNDAR DAS VS	// 0 //
191	WP(C)/0013153/2021	ANUPAMA DASH VS THE AUTHORISED OFFICER,CANARA BANK,BBSR	RAKESH SAHU VS	// 0 //
192	WP(C)/0013154/2021	HEMA JAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
193	WP(C)/0013155/2021	HEJABUR RAHEMAN KHAN	KUNJA SUNDAR DAS	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0013156/2021	THE HONOURABLE COMMNR., C AND S, BOARD OF REVENUE, CUTTACK SAUMYAKANTA TRIPATHY	SIDHANT DWIBEDI	//
		VS	VS	0
195	WP(C)/0013157/2021	UNION OF INDIA TRINATH BARAL	BASUDEV BARIK	//
		VS	VS	0
196	WP(C)/0013158/2021	CEO, TPCODL, IDCO TOWER JAGADISH PRADHANI	DURGESH NARAYAN RATH	//
		VS	VS	0
197	WP(C)/0013159/2021	STATE OF ODISHA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
198	WP(C)/0013160/2021	PRAVAT KUMAR SATPATY M/S HCIL ADHIKARYA ARSS (JV).	DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
199	WP(C)/0013161/2021	THE CHIEF PERSONNEL MANAGER RAIL VIKAS NIGAM LTD. NIKUNJA KISHORE SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
200	WP(C)/0013162/2021	STATE OF ODISHA DILIP NAEAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
201	WP(C)/0013163/2021	R.T.O., JHARSUGUDA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
202	WP(C)/0013164/2021	SUSHIL KUMAR MISHRA SUKUMARI BEHERA	RAMESH CHANDRA BEHERA	//
		VS	VS	0
203	WP(C)/0013165/2021	CHAIRMAN CUM MD, MCL, BURLA SMRUTI RANJAN SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
204	WP(C)/0013166/2021	R.T.O., KEONJHAR BIMBADHAR RAY	MAMATA MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0013167/2021	STATE OF ODISHA KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// // 0 //
206	WP(C)/0013168/2021	SMRUTI SARITA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
207	WP(C)/0013169/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
208	WP(C)/0013170/2021	STATE OF ODISHA VS PRANATI PANDA	ADDL. GOVT. ADVOCATE VS	// 0 //
209	WP(C)/0013171/2021	RAKESH RANJAN PATTNAIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
210	WP(C)/0013172/2021	RAKESH RANJAN PATTNAIK VS REGIOANAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
211	WP(C)/0013173/2021	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
212	WP(C)/0013174/2021	STATE OF ODISHA VS SUBASH CHANDRA PANDA	ADDL. GOVT. ADVOCATE VS	// 0 //
213	WP(C)/0013175/2021	SUMEET PANIGRAHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
214	WP(C)/0013176/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
215	WP(C)/0013177/2021	STATE OF ODISHA VS AJIT KUMAR BAGARTY	ADDL. GOVT. ADVOCATE VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0013178/2021	RAJESH KUMAR MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0013179/2021	KANCHAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0013180/2021	RAKHEE AGARWAL VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
219	WP(C)/0013181/2021	JAGANNATH ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0013182/2021	BHIMSEN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0013183/2021	P.BIJAYA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
222	WP(C)/0013184/2021	UDHABA BHOI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
223	WP(C)/0013185/2021	BALARAM PRADHAN VS UNION OF INDIA	SUSANTA KUMAR NAYAK VS	// 0 //
224	WP(C)/0013186/2021	STATE OF ODISHA VS AMULYA KUMAR JENA	ADDL. GOVT. ADVOCATE VS	// 0 //
225	WP(C)/0013187/2021	MADHABA CHANDRA PANDA VS THE COLLECTOR CUM ADDL. COMMNR OF S AND C, KALAHANDI	SANTOSH KUMAR NANDA VS	// 0 //
226	WP(C)/0013188/2021	STATE OF ODISHA VS DEBANSHU RANJAN MISHRA	ADDL. GOVT. ADVOCATE VS	// 0 //
227	WP(C)/0013189/2021	BOUDHARAM GURU	PRATYUSHA NAIDU	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013190/2021	RAMAKANTA PRADHAN	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013191/2021	STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	0
		KAMAL LOCHAN MOHANTY		//
230	WP(C)/0013192/2021	GURU NANAK PUBLIC SCHOOL	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DM, SUNDERGARH		//
231	WP(C)/0013193/2021	PRADEEP PRADHAN	BIDYADHAR PRADHAN	//
		VS	VS	0
		NHAI		//
232	WP(C)/0013194/2021	NARENDRA KUMAR GUPTA	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013195/2021	BHAGYDHAR DEHURI	SAROJ KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013196/2021	MURLI MANOHAR DUBEY	ABHISHEK MOHANTY	//
		VS	VS	0
		SBI, TOWNSHIP BRANCH		//
235	WP(C)/0013197/2021	CHANDAN SABAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013198/2021	PADMABATI JENA	SANGRAM RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0013199/2021	MANJULATA BARIK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0013200/2021	SUDARSAN NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0013201/2021	STATE OF ODISHA RITANJALI JALI VS	DURGESH NARAYAN RATH VS	// // 0
240	WP(C)/0013202/2021	STATE OF ODISHA ARJUN KUMAR MISHRA VS	RAMA KRISHNA BISOI VS	// // 0
241	WP(C)/0013203/2021	SECY. TO GOVT., REVENUE AND DM DEPT., ODISHA ASIT KUMAR MOHANTY VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
242	WP(C)/0013204/2021	STATE OF ODISHA BIDYADHAR PATI VS	RAMA KRISHNA BISOI VS	// // 0
243	WP(C)/0013205/2021	STATE OF ODISHA NAMITA MISHRA VS	SAMEER KUMAR DAS VS	// // 0
244	WP(C)/0013206/2021	STATE OF ODISHA PRATAP CHANDRA MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
245	WP(C)/0013207/2021	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	JANMEAJAYA DASH VS	// // 0
246	WP(C)/0013208/2021	STATE OF ODISHA MALATI SAMURAI VS	DURGESH NARAYAN RATH VS	// // 0
247	WP(C)/0013209/2021	STATE OF ODISHA KUMUDINI MOHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
248	WP(C)/0013210/2021	STATE OF ODISHA UMAKANTA MISHRA VS	ARJUNA CHARAN BEHERA VS	// // 0
249	WP(C)/0013211/2021	ODISHA POWER TRANSMISSION CORP. LTD. PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0013212/2021	RAJANI KANTA MOHANTY VS ODISHA POWER TRANSMISSION CORP. LTD.	ARJUNA CHARAN BEHERA VS	// 0 //
251	WP(C)/0013213/2021	DR. NAMITA SATPATHY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
252	WP(C)/0013214/2021	KANSARAJ NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0013215/2021	ALLIMUDDIN KHAN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
254	WP(C)/0013216/2021	BEDAMATI KUMURA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0013217/2021	BIJAY SAHOO VS THE COLLECTOR AND DM, JAJPUR	SRIKANTA MAHUNTA VS	// 0 //
256	WP(C)/0013218/2021	ABIDA RAITA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0013219/2021	AKSHAYA KUMAR NAYAK VS A.D.M., ROURKELA	SHAKTI DATTA TRIPATHY VS	// 0 //
258	WP(C)/0013220/2021	DHARANIDHAR MUDULI VS THE HONOURABLE COMMNR. C AND S, BOARD OF REVENUE, CUTTACK	KUNJA SUNDAR DAS VS	// 0 //
259	WP(C)/0013221/2021	SANJEEN SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	WP(C)/0013222/2021	FAGU LUHA VS THE REGISTRAR, OAT, CUTTACK	SUSANTA KUMAR SAHU VS	// 0 //
261	WP(C)/0013223/2021	NIRANJAN RAJHANS	DURGESH NARAYAN RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0013224/2021	UDAYA KUMAR DEO	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE COLLECTOR AND DM, JAJPUR		//
263	WP(C)/0013225/2021	FAGU LUHA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		THE REGISTRAR, OAT, BBSR		//
264	WP(C)/0013226/2021	CHITTARANJAN MOHANTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0013227/2021	FAGU LUHA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		THE REGISTRAR, OAT, CUTTACK		//
266	WP(C)/0013228/2021	PITAMBAR PRADHAN	A.K.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0013229/2021	TANKADHAR NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0013230/2021	TAPAS RANJAN MOHANTY	DHANANJAYA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013231/2021	BISU MACHILI PADIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0013232/2021	NABAKISHORE PRUSTY	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013233/2021	GOBARDHAN BIDIKI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0013234/2021	NIHAR RANJAN PATTANAIAK	SAMEER KUMAR DAS	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0013235/2021	STATE OF ODISHA AMARENDRA PATRA VS	SUBHA BIKASH PANDA VS	// // 0
274	WP(C)/0013236/2021	STATE OF ODISHA CHAITANYA PATRA VS	DURGESH NARAYAN RATH VS	// // 0
275	WP(C)/0013237/2021	STATE OF ODISHA NILAKANTHA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
276	WP(C)/0013238/2021	STATE OF ODISHA AMIT SAHOO VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
277	WP(C)/0013239/2021	STATE OF ODISHA MAHENDRA TOPPO VS	DURGESH NARAYAN RATH VS	// // 0
278	WP(C)/0013240/2021	STATE OF ODISHA KRUSHNA BALLAV PANIGRAHI VS	SAHASRA JYOTI NANDA VS	// // 0
279	WP(C)/0013241/2021	STATE OF ODISHA PUSHPALATA SARANGI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
280	WP(C)/0013242/2021	STATE OF ODISHA PADMALOCHAN MAJHI VS	DURGESH NARAYAN RATH VS	// // 0
281	WP(C)/0013243/2021	STATE OF ODISHA NARAYAN BANERJEE VS	ANAM CHARAN PANDA VS	// // 0
282	WP(C)/0013244/2021	STEEL AUTHORITY OF INDIA LTD., ROURKELA DILESWAR NAIK VS	BISWA PRAKASH DHAL VS	// // 0
283	WP(C)/0013245/2021	STATE OF ODISHA ASHOK KUMAR SETHI VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0013246/2021	GOBINDA PRASAD DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	WP(C)/0013247/2021	SISIR KUMAR PANDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
286	WP(C)/0013248/2021	MINATI SAHOO VS COLLECTOR, KENDRAPARA	PRAVAT RANJAN SUTAR VS	// 0 //
287	WP(C)/0013249/2021	HARISH CHANDRA GIRI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
288	WP(C)/0013250/2021	SWARNABALA MOHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
289	WP(C)/0013251/2021	BHARATI DHAL VS SUB-COLLECTOR, JAJPUR	PRABHAT KUMAR DAS VS	// 0 //
290	WP(C)/0013252/2021	PRATAP KESHARI MISHRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
291	WP(C)/0013253/2021	BINAYAK PRASAD MOHANTY VS MEMBER BOARD OF REVENUE, CUTTACK	JEEVAN JYOTI MOHANTY VS	// 0 //
292	WP(C)/0013254/2021	CHINMAYA MOHAPATRA VS JOINT COMMNR., C AND S, BOARD OF REVENUE, ODISHA	LAXMINARAYAN PATEL VS	// 0 //
293	WP(C)/0013255/2021	ALOK KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
294	WP(C)/0013256/2021	RAKESH KUMAR SAHOO VS ODISHA STATE HOUSING BOARD, BBSR	MANAS CHAND VS	// 0 //
295	WP(C)/0013257/2021	BASUDEV GOUDA	ARJUN CHARAN BEHERA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013258/2021	TAPAN KUMAR KAR	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		TAHASILDAR BHOGARAI		//
297	WP(C)/0013259/2021	BABAJI @ PRADIP KUMAR BEHERA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013260/2021	TAPAN KUMAR KAR	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		TAHASILDAR, BHOGARAI		//
299	WP(C)/0013261/2021	GOPAL CHARAN PRUSTY	SOUMENDRA PATTANAİK	//
		VS	VS	0
		COMMNR. CONSOLIDATION, BOARD OF REVENUE, CUTTACK		//
300	WP(C)/0013262/2021	UNION OF INDIA	STANDING COUNSEL CENTRAL GOVERNMENT	//
		VS	VS	0
		NILA PRASAD TANTY		//
301	WP(C)/0013263/2021	MADHUSUDAN BARIK	BASANTA KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0013264/2021	CHANDAN KUMAR JENA	BASANTA KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013265/2021	HEREN KUMAR SWAIN	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0013266/2021	PRASANTA KUMAR KARAN	BASANTA KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013267/2021	JUGUNU NAIK	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0013268/2021	MAHESWAR PANDA	SADASIVA PATRA 1	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0013269/2021	STATE OF ODISHA DR. SANTOSH KUMAR DASH VS	SADASIVA PATRA 1 VS	// // 0
308	WP(C)/0013270/2021	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
309	WP(C)/0013271/2021	STATE OF ODISHA KANHEI LAL PATRA VS	SAROJ KUMAR PADHI VS	// // 0
310	WP(C)/0013272/2021	STATE OF ODISHA PRABIN KUMAR DALAI VS	JAYANTA KUMAR MAJHI VS	// // 0
311	WP(C)/0013273/2021	STATE OF ODISHA DEBENDRA MAHAKUR VS	K.K.SWAIN VS	// // 0
312	WP(C)/0013274/2021	STATE OF ODISHA CHINMAYA MOHAPATRA VS	LAXMI NARAYAN PATEL VS	// // 0
313	WP(C)/0013275/2021	JOINT COMMNR. OF C AND S, BOARD OF REVENUE, CUTTACK SABITA KUMARI SWAIN VS	K.K.SWAIN VS	// // 0
314	WP(C)/0013276/2021	STATE OF ODISHA GOPAL CHARAN PRUSTY VS	SOUMENDRA PATTANAIAK VS	// // 0
315	WP(C)/0013277/2021	COMMNR, CONSOLIDATION, BOARD OF REVENUE CUTTACK SURATH BISWAL VS	K.K.SWAIN VS	// // 0
316	WP(C)/0013278/2021	STATE OF ODISHA JITENDRA KUMAR PRUSTY VS	SOUMENDRA PATTANAIAK VS	// // 0
317	WP(C)/0013279/2021	COMMNR, CONSOLIDATION, BOARD OF REVENUE CUTTACK MAHENDRA PRASAD NAYAK VS	CHITTARANJAN PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0013280/2021	SAMARENDRA KUMAR PUHAN VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
319	WP(C)/0013281/2021	TRINATH BARAL VS CEO, TPCODL, IDCO TOWER	BASUDEV BARIK VS	// 0 //
320	WP(C)/0013282/2021	MAHENDRA PRASAD NAYAK VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
321	WP(C)/0013283/2021	GOPAL CHARAN PRUSTY VS RANJUBALA PRUSTY	SOUMENDRA PATTANAIAK VS	// 0 //
322	WP(C)/0013284/2021	SUDHIR KUMAR NATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	WP(C)/0013285/2021	BIKRAM SAHOO VS STATE OF ODISHA	PRAKASH K. MISHRA VS	// 0 //
324	WP(C)/0013286/2021	SK. GILAM ALLI VS THE COLLECTOR, PURI	P.K.ROUT VS	// 0 //
325	WP(C)/0013287/2021	CHHITRASEN NAYAK VS R.T.O. BHUBANESWAR-1	K.C.MAJHI VS	// 0 //
326	WP(C)/0013288/2021	DUSHMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	WP(C)/0013289/2021	PRASANTA KUMAR MANGARAJ VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
328	WP(C)/0013290/2021	MANASRANJAN BALIYARSINGH VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
329	WP(C)/0013291/2021	DILLIP KUMAR SAHOO	KAUSHIK SWAIN	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0013292/2021	AKSHYA KUMAR ROUSTRAY	CHANDAN KUMAR MISHRA	//
		VS	VS	0
		R.T.O. BHUBANESWAR		//
331	WP(C)/0013293/2021	PRAKASH CHANDRA PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0013294/2021	BICHITRA RANJAN BISWAL	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0013295/2021	PARAMANANDA BHOI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0013296/2021	CHITRASEN NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
335	WP(C)/0013297/2021	BALARAM DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0013298/2021	BIRA JENA @ BIRABAR JENA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013299/2021	UDAN BASKEY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0013300/2021	CHITRASEN NAYAK	K.C.MAJHI	//
		VS	VS	0
		R.T.O. BHUBANESWAR		//
339	WP(C)/0013301/2021	KUMAR PARASETHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0013302/2021	JOGINDRA BARIHA	KAUSHIK SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	WP(C)/0013303/2021	STATE OF ODISHA NARAYAN CHANDRA SAHOO VS	ASMIYA RANJAN MAJHI VS	// // 0
342	WP(C)/0013304/2021	STATE OF ODISHA CHITRASEN NAYAK VS	CHANDAN MISHRA VS	// // 0
343	WP(C)/0013305/2021	R.T.O. CUTTACK HADIA MALIK VS	JYOTI RANJAN KHUNTIA VS	// // 0
344	WP(C)/0013306/2021	STATE OF ODISHA SUSANTA KUMAR BEHERA VS	CHANDAN MISHRA VS	// // 0
345	WP(C)/0013307/2021	R.T.O. CUTTACK PRASANTA KUMAR SABAR VS	JYOTI RANJAN KHUNTIA VS	// // 0
346	WP(C)/0013308/2021	STATE OF ODISHA RAJ KISHORE ROUT VS	ASMIYA RANJAN MAJHI VS	// // 0
347	WP(C)/0013309/2021	STATE OF ODISHA NIGAMPRASAD RATH VS	CHANDAN MISHRA VS	// // 0
348	WP(C)/0013310/2021	R.T.O. KENDRAPARA RAMA CHANDRA SAHOO VS	ASMIYA RANJAN MAJHI VS	// // 0
349	WP(C)/0013311/2021	STATE OF ODISHA MUKUNDADEV DANSANA VS	BIJAY KUMAR MOHANTY VS	// // 0
350	WP(C)/0013312/2021	THE JOINT I.G.R., CUTTACK BALARAM PARIDA VS	CHANDAN MISHRA VS	// // 0
351	WP(C)/0013313/2021	R.T.O. CUTTACK RABINDRA SAHOO VS	JAYANTA KUMAR MAJHI VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WP(C)/0013314/2021	BISHIKESHAN SAHU VS UNION OF INDIA	BIJAY KUMAR MOHANTY VS	// 0 //
353	WP(C)/0013315/2021	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
354	WP(C)/0013316/2021	SAROJINI MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	WP(C)/0013317/2021	RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
356	WP(C)/0013318/2021	BASANTA KUMAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0013319/2021	ASISH PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
358	WP(C)/0013320/2021	SOMYAKANTA SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
359	WP(C)/0013321/2021	AKRURA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
360	WP(C)/0013322/2021	AKRURA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
361	WP(C)/0013323/2021	ARAKSHITA PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
362	WP(C)/0013324/2021	ABANIKANTA SAHOO VS THE COLLECTOR, ANGUL	SUBASH CHANDRA PUSPALAKA VS	// 0 //
363	WP(C)/0013325/2021	RAMA CHANDRA NAYAK	SANJIB MOHANTY	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0013326/2021	ROHIT KUMAR SAHOO	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0013327/2021	NAYAN KUMARI DASH	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0013328/2021	SUSANTA KUMAR SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0
		ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIRONMENT DEPT.		//
367	WP(C)/0013329/2021	MANORANJAN MOHANTY	KAILASH CHANDRA KAR	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION		//
368	WP(C)/0013330/2021	CHITRALEKHA MAHARANA	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0013331/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		JYOTIRMAYEE PARIJA		//
370	WP(C)/0013332/2021	K.BADRI NARAYAN PATRO	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0013333/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		PRATAP KUMAR JENA		//
372	WP(C)/0013334/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		RITARANI PATTNAIK		//
373	WP(C)/0013335/2021	SUDHANSU KUMAR SINGH	SAILESH DAS	//
		VS	VS	0
		DISTRICT AND SESSIONS JUDGE,CUTTACK		//
374	WP(C)/0013336/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WP(C)/0013337/2021	PUSPALATA MISHRA SRADHANJALI PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0 //
376	WP(C)/0013338/2021	M/S.SANTOSH KUMAR VS THE MANAGING DIRECTOR STATE OF ODISHA	DEBENDRA KUMAR NATH VS	// 0 //
377	WP(C)/0013339/2021	BALARAM SAHU STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// 0 //
378	WP(C)/0013340/2021	STATE OF ODISHA VS KAMAL KUMAR PATNAIK	ADDL. GOVT. ADVOCATE VS	// 0 //
379	WP(C)/0013341/2021	MASTER NARAYAN VS STATE OF ODISHA	SATYABRATA SAHOO VS	// 0 //
380	WP(C)/0013342/2021	SUVENDU MISHRA VS REEMA MISHRA	DEEPALI MOHAPATRA VS	// 0 //
381	WP(C)/0013343/2021	JAGADANANDA MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
382	WP(C)/0013344/2021	RABINDRA BARIK VS STATE OF ODISHA	KAILASH CHANDRA KAR VS	// 0 //
383	WPCRL/0000049/2021	BHAGABATI NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	//0 0 //
384	WPCRL/0000050/2021	PRATIVA RANA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	//0 0 //
385	ABLAPL/0004526/2021	RADHAKANTA ROUT VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	NIKIRAI /66 /2021 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0004527/2021	KANTHIA @ PRAMOD KUMAR MARTHA @ PRAMOD MARTHA VS STATE OF ODISHA	PRAMOD MARTHA CHHATOI VS	BANKI /191 /2012 () //
387	ABLAPL/0004528/2021	KAILASH CHANDRA BALIARSINGH VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	INFCITY PS /120 /2019 () //
388	ABLAPL/0004529/2021	HARIHAR SETHY VS STATE OF ODISHA	BINAY BHUSAN ROUSTRAY VS	KAMAKHYANAGAR /95 /2021 () //
389	ABLAPL/0004530/2021	ASHOK SAMAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	GURUDIJHATIA /35 /2021 () //
390	ABLAPL/0004531/2021	SANJUKTA SAMAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	GURUDIJHATIA /35 /2021 () //
391	ABLAPL/0004532/2021	ATULYA SAMAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	GURUDIJHATIA /35 /2021 () //
392	ABLAPL/0004533/2021	PABITRA BARIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	AUL /43 /2021 () //
393	ABLAPL/0004534/2021	SUCHISMITA BHADRA @ PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHO VS	NIKIRAI /42 /2021 () //
394	ABLAPL/0004535/2021	CHUMA @ BABITA PRADHAN VS STATE OF ODISHA	KAMADEV MOHANTY VS	TANGI /40 /2021 () //
395	ABLAPL/0004536/2021	RAMESH SAHOO@HARIA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	CHANDABALI /93 /2021 () //
396	ABLAPL/0004537/2021	DEBABRATA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /91 /2021 () //
397	ABLAPL/0004538/2021	DR. KAMLA SWAIN/TIRKI	BIBHUTI BHUSAN MISHRA	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004539/2021	DIPUNA @ DEEPAK MALLIK	ARIJEET MISHRA	PATKURA /174 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004540/2021	KANHU PANDA	SUSAMPAD HOTA	KUJANGA /119 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004541/2021	RABINDRA JENA	ARIJEET MISHRA	BHADRAK RURAL /156 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004542/2021	PRAKASH NAIK	ASUTOSH TRIPATHY	ANGUL TOWN /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004543/2021	DILLIP KUMAR SENAPATI	BISWARANJAN DALAI	RAGHUNATHPUR /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004544/2021	KEDAR PRADHAN	L.N.RAYATSINGH	CHANDANPUR /260 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004545/2021	LAXMIDHAR JENA	RAMDAS ACHARY	LAXMISAGAR P.S. /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004546/2021	BENUDHAR PRADHAN	RAMDAS ACHARY	AIR FIELD P.S. /103 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004547/2021	NARAYAN NAYAK @ NARAYAN CHANDRA	GRHAYAN PANDA	TIHIDI /144 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004548/2021	SUSANTA KUMAR DAS	MAHIMANANDA SWAIN	JAJPUR TOWN /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004549/2021	MANMOHAN DAS	JUGALA KISHORE PANDA	BONTH /62 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	ABLAPL/0004550/2021	STATE OF ODISHA SARIFA BIBI VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /68 /2021 ()
410	ABLAPL/0004551/2021	STATE OF ODISHA AMBIKA SAHU VS	SURYAKANTA DWIBEDI VS	// INDUSTRIAL /23 /2021 ()
411	ABLAPL/0004552/2021	STATE OF ODISHA SITAL LALA VS	ABHAS MOHANTY VS	// CHAULIAGANJA /145 /2021 ()
412	ABLAPL/0004553/2021	STATE OF ODISHA HARIHARA SETHI @ MAHASETHI VS	PRAMODA KUAMR MISHRA VS	// RAJNAGAR /151 /2021 ()
413	ABLAPL/0004554/2021	STATE OF ODISHA PRASANTA GIRI VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /192 /2021 ()
414	ABLAPL/0004555/2021	STATE OF ODISHA HIMANSHU SEKHAR NAYAK VS	AVIJIT PATNAIK VS	// SAHID NAGAR P.S. /13 /2020 ()
415	ABLAPL/0004556/2021	STATE OF ODISHA ARTABANDHU MOHANTY @ ARTA MOHANTY VS	ANURAG PATI VS	// NIALI /68 /2021 ()
416	ABLAPL/0004557/2021	STATE OF ODISHA PANCHANAN MOHANTY VS	ANURAG PATI VS	// NIALI /68 /2021 ()
417	ABLAPL/0004558/2021	STATE OF ODISHA JANMAJAYA @ DHANURJAYA NAYAK VS	RAJENDRA NARAYAN SAHOO VS	// RAJKANIKA /36 /2021 ()
418	ABLAPL/0004559/2021	STATE OF ODISHA JAGANNATHA @ JAGABANDHU SAHOO VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /80 /2021 ()
419	ABLAPL/0004560/2021	STATE OF ODISHA RADHASHYAM NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIHIDI /151 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0004561/2021	KUNA DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /16 /2021 () //
421	ABLAPL/0004562/2021	SABNAM BEGAM VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /45 /2021 () //
422	ABLAPL/0004563/2021	PRASANTA BHUKTA @ PRASHANTA BHUKT VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MANAMUNDA /19 /2021 () //
423	ABLAPL/0004564/2021	MD. RIZWAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /45 /2021 () //
424	ABLAPL/0004565/2021	KUAN @ KALIA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	INDUSTRIAL /7 /2018 () //
425	ABLAPL/0004566/2021	SURATHA MALLIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	ASTARANGA /30 /2021 () //
426	ABLAPL/0004567/2021	BINOD KUMAR SAMAL VS STATE OF ODISHA	DEBASIS BISWAL VS	KENDRAPARA /140 /2021 () //
427	ABLAPL/0004568/2021	BIKASH SINGH @ LITI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SAMBALPUR TOWN /408 /2019 () //
428	ABLAPL/0004569/2021	SADASHIVA DAS VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PIPLI /56 /2021 () //
429	ABLAPL/0004570/2021	MALI @ TILATAMA SWAIN VS STATE OF ODISHA	MANAS RANJAN PANDA VS	BALIAPANDA /36 /2021 () //
430	ABLAPL/0004571/2021	RAJAT KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHAULIAGANJA /141 /2021 () //
431	ABLAPL/0004572/2021	DADHHAN HANSDAH @ RUITHU @ DEBENDRA VS ANIL KUMAR BISWAL	ANIL KUMAR BISWAL VS	UDALA /54 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004573/2021	AJAY DALEI @ AJAY KUAMR DALEI	AMLAN SHAKTI PAUL	BEGUNIA P.S. /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004574/2021	SURAJ PRASAD MOHANTY	H.N.MOHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004575/2021	ASHOK MANNA	RASHMIKANTA MAHALIK	JODA /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004576/2021	TEKCHAND PATEL	NEPOLEON SAHANI	TAISARA /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004577/2021	RADHAKANTA MISHRA	SATYARANJAN MULIA	DHAULI PS /57 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004578/2021	BUNTY NAYAK	NIKUNJA KUMAR ROUT	BADAMBADI /102 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004579/2021	JHULIA @ DHANESWAR LENKA	ARABINDA TRIPATHY	BAIDESWAR /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004580/2021	CHITARANJAN PALAI	SANTOSH KUMAR MOHANTY	BAUNISUNI /31 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004581/2021	RANJIT KUMAR PATRA	TUKUNA KUMAR MISHRA	KORAPUT SADAR /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004582/2021	RANJUSAHU @ RANJAN KUMAR SAHOO	AKSHAYA KUMAR SAHOO	TANGI (KHURDA) /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004583/2021	RAJENDRA KUMAR JENA @ RAJA JENA	SUSANTA KU MISHRA	JATNI P.S. /153 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0004584/2021	STATE OF ODISHA PRAFULLA KUMAR SAHOO @ NANDA VS	GAGAN BIHARI SINGH VS	// DHENKANAL SADAR /145 /2021 ()
444	ABLAPL/0004585/2021	STATE OF ODISHA MANAS KUMAR PATHY VS	SUBAS CHANDRA DAS VS	// TIHIDI /148 /2021 ()
445	ABLAPL/0004586/2021	STATE OF ODISHA PUSPA LATA JENA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
446	ABLAPL/0004587/2021	STATE OF ODISHA KANHA @ SOUMYA RANJAN RATH VS	SUSANTA KUMAR BARAL VS	// ATHGARH /255 /2018 ()
447	ABLAPL/0004588/2021	STATE OF ODISHA SUDARSHAN MOHANTY VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /103 /2021 ()
448	ABLAPL/0004589/2021	STATE OF ODISHA FAKIR PARIDA @ FAKIRA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /61 /2021 ()
449	ABLAPL/0004590/2021	STATE OF ODISHA BIBEKA NAYAK VS	SUSHANTA KUMAR PRADHAN VS	// KIAKATA /30 /2021 ()
450	ABLAPL/0004591/2021	STATE OF ODISHA DUSMANT JENA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
451	ABLAPL/0004592/2021	STATE OF ODISHA J. KUNTI PATRA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /98 /2021 ()
452	ABLAPL/0004593/2021	STATE OF ODISHA RAJA GOUDA VS	JYOTIRMAYA SAHOO VS	// ASKA /379 /2020 ()
453	ABLAPL/0004594/2021	STATE OF ODISHA JOHORA BIBI VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// LALBAG /99 /2021 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0004595/2021	RAJA @ PAGAL @ SANJEEB @ SANDEEP KUMAR VS STATE OF ODISHA	PRADIP KU DASH VS	BINJHARPUR /121 /2014 () //
455	ABLAPL/0004596/2021	MANOJ KUMAR NAYAK VS STATE OF ODISHA	S.K.SANGANERIA VS	NARAYANPATNA /11 /2021 () //
456	ABLAPL/0004597/2021	PRAVAKAR BEHERA VS STATE OF ODISHA	ABHIJIT DAS VS	TUMUSINGA /56 /2021 () //
457	ABLAPL/0004598/2021	KARUNAKAR JENA @ HADIA JENA VS STATE OF ODISHA	SUSANTA KU MISHRA VS	JATNI P.S. /153 /2021 () //
458	ABLAPL/0004599/2021	BINOD PRADHAN @ BINAYAK PRADHAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	CHANDAPUR /45 /2021 () //
459	ABLAPL/0004600/2021	ALOK RANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PANDA VS	BADAMBADI /106 /2021 () //
460	ABLAPL/0004601/2021	AKSHYA KUMAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SIMULIA /73 /2021 () //
461	ABLAPL/0004602/2021	MANOJ KUMAR MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE CHUDAMANI /37 /2021 () //
462	ABLAPL/0004603/2021	SUKANTA MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /97 /2021 () //
463	ABLAPL/0004604/2021	BALARAM MALIK VS STATE OF ODISHA	SARBESWAR BEHERA VS	PATTAMUNDAI /156 /2021 () //
464	ABLAPL/0004605/2021	BIJAYNATH SETHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	TARASINGI /122 /2019 () //
465	ABLAPL/0004606/2021	PRASANTA KUMAR MOHANTA	PRATAP CHANDRA MISHRA	KALIAPANI /116 /2019

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0004607/2021	HARENDRA SAHU @ CHINTU SAHU	JULU KHANSAMA	BURLA /70 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0004608/2021	NARAHARI NATH	LAXMI NARAYAN RAYATSINGH	SORO /432 /2018
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0004609/2021	JYOTI RANJAN ROUT	DIBYA JYOTI SAHOO	BALICHANDRAPUR /95 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0004610/2021	SAMIR NAYAK	BISWAJIT MOHAPATRA	BALIMI /49 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0004611/2021	CHAKAMAN MAHANANDA	BISWAJIT MOHAPATRA	TUSRA /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0004612/2021	GOUTAM @ DEEPAK MAHALIK	VIVEKANANDA JENA	KHANTAPADA /92 /2021
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0004613/2021	KESHAB CHANDRA MALIK	VIVEKANAND JENA	KHANTAPADA /75 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0004614/2021	DHARMENDRA MEHER	SAROJ KU. MISHRA	KANTAMAL /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0004615/2021	PRASANTA KUMAR BEHERA	JAGANNATH BHUYAN	TIKABALI /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0004616/2021	GANGADHAR BINDHANI @ BULU	JAYANTA KUMAR MAJHI	SIMULIA /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0004617/2021	MURSHID SAHA	MADHUMITA NAIK	KHANTAPADA /98 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0004618/2021	STATE OF ODISHA SANDIP KUMAR SAHOO VS	ABHAS MOHANTY VS	// CHAULIAGANJA /145 /2021 ()
478	ABLAPL/0004619/2021	STATE OF ODISHA DWARIKA PRASAD MOHANTY VS	CHINMAYA MOHANTY VS	// TUMUSINGA /55 /2021 ()
479	ABLAPL/0004620/2021	STATE OF ODISHA SANJAY KUMAR BEHERA VS	SAILABALA JENA VS	// / /0 ()
480	ABLAPL/0004621/2021	STATE OF ODISHA DEBAJANI ROUTH VS	BHAGABAT PRASAD RATH VS	// LINGARAJ P.S. /85 /2021 ()
481	ABLAPL/0004622/2021	STATE OF ODISHA MARJINA BIBI@ MARJINA KHATUN VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /149 /2021 ()
482	ABLAPL/0004623/2021	STATE OF ODISHA DHANESWAR SOREN VS	SAILABALA JENA VS	// / /0 ()
483	ABLAPL/0004624/2021	STATE OF ODISHA MD. RAFIQ SEKHA @ SHAIK MOHAMMAD RAHMAN VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /149 /2021 ()
484	ABLAPL/0004625/2021	STATE OF ODISHA UMAKANTA SAHU VS	BIDYADHAR PRADHAN VS	// MARKAT NAGAR /57 /2021 ()
485	ABLAPL/0004626/2021	STATE OF ODISHA SURATHA KUMAR DAS VS	SUKANTA KUMAR NAYAK (2) VS	// TIHIDI /153 /2021 ()
486	ABLAPL/0004627/2021	STATE OF ODISHA UMESH DAS VS	SUKANTA KUMAR NAYAK (2) VS	// RAJKANIKA /282 /2017 ()
487	ABLAPL/0004628/2021	STATE OF ODISHA AMULYA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// BARANGA /46 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0004629/2021	PANCHANAN BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /114 /2021 () //
489	ABLAPL/0004630/2021	FIROJ AHAMAD @ LALU VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /173 /2021 () //
490	ABLAPL/0004631/2021	TAPAN KUMAR NAYAK VS STATE OF ODISHA	ASIT KU JENA VS	KHARIAR /111 /2021 () //
491	ABLAPL/0004632/2021	TAPAN @ APURI PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	TANGI (KHURDA) /85 /2021 () //
492	WPC(OA)/0001938/2019	BHANU PRATAP BISWAL VS STATE OF ODISHA	M/S. DURGA PRASAD PANIGRAHI, K.SAHU VS	// () //
493	WPC(OAC)/0000872/2017	KANAKALATA DWIBEDI VS STATE OF ODISHA	SMT. MADHUSMITA PANDA VS	// () //
494	WPC(OAC)/0001838/2008	GATISWAR BEHERA VS STATE OF ODISHA	M/S. JAYANT KUMAR RATH (SR. ADV.), D.N.RATH, S.N.RATH, P.K.ROUT VS	// () //
495	WPC(OAC)/0002187/2018	JHESEKETAN MOHANTY VS STATE OF ODISHA	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL/ B.PATTNAIK VS	// () //
496	WPC(OAC)/0002426/2013	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL/ B.K.PATTNAIK VS	// () //
497	WPC(OAC)/0002728/2017	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	M/S MANAS RANJAN PANDA, SK.KALAMUDDIN VS	// () //
498	WPC(OAC)/0002747/2016	JEHERU LAL DIP VS STATE OF ODISHA	M/S. MANAS RANJAN PANDA, N.SAMANTASINGHAR VS	// () //
499	WPC(OAC)/0002751/2016	PITABAS BAAGARTI	M/S MANAS RANJAN PANDA, N. SAMATASINGHAR	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
500	WPC(OAC)/0003077/2014	VS STATE OF ODISHA MAMATA MANJARI MOHANTY VS STATE OF ODISHA	VS M/S MANOJ KUMAR MOHANTY VS	0 // // 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :07/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2021 SAO/19/2006	SANATAN PARIDA-MP	M/S.UPENDRA KR. SAMAL
2	28/2021 FA/246/1999	ANEMA BASANNA-MP	DAYANANDA MOHAPATRA
3	29/2021 FA/246/1999	ANEMA BASANNA-MP	M/S.P.K.MOHAPATRA
4	30/2021 FA/246/1999	ANEMA BASANNA-MP	M/S.P.K.MOHAPATRA
5	31/2021 WPCRL/50/2021	PRATIVA RANA-MP	BIDYADHAR MANASINGH
6	37/2021 JCRLA/67/2017	KRISHNA DEVI-MP	M/S.S.DAS M/S.S.K.PANDA K.PANDA A.K.JENA R.L.PA
7	38/2021 JCRLA/67/2017	KRISHNA DEVI-MP	M/S.S.DAS M/S.S.K.PANDA K.PANDA A.K.JENA R.L.PA
8	39/2021 JCRLA/68/2017	URMILA TAGDE-MP	M/S.S.K.ROUT M/S.S.K.PANDA K.PANDA A.K.JENA R.L
9	40/2021 JCRLA/68/2017	URMILA TAGDE-MP	M/S.S.K.ROUT M/S.S.K.PANDA K.PANDA A.K.JENA R.L
10	43/2021 CMAPL/86/2021	PADMAN MALI-MP	ADV.
11	44/2021 CMAPL/242/2019	BISEN SINGH-MP	ADV.
12	52/2021 MATA/22/2021	DEBASMITA NANDA-MP	P.K.MOHANTY
13	66/2021 RPFAM/1/2019	U.KALIA DOLRA@KAILASH-MP	ARIJEET MISHRA
14	84/2021 CRLMP/527/2021	JITENDRA KUMAR BEHERA-MP	V.NARASINGH
15	143/2021 WPC(OAC)/2426/2013	BIJAYA KUMAR PARIDA-MP	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGA
16	144/2021 WPC(OAC)/2747/2016	JEHERU LAL DIP-MP	M/S. MANAS RANJAN PANDA, N.SAMANTASINGHAR
17	153/2021 TRP(C)/137/2021	SOUMYARANI MOHAPATRA-MP	BASUDEV MISHRA
18	154/2021 TRP(C)/138/2021	PRADEEP KUMAR DAS-MP	SAMIR KUMAR MISHRA
19	170/2021 FAO/751/2020	NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY
20	171/2021 FAO/588/2018	SWARNAPRAVA SAHU-MP	M/S.SAMEER KU.DAS
21	172/2021 FAO/86/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	BLINDA MPATA
22	173/2021 FAO/86/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	BLINDA MPATA
23	201/2021 CMP/215/2021	ALOK CHANDRA DAS-MP	BIBHU PRASAD TRIPATHY
24	202/2021 CMP/216/2021	SINDHU DAS-MP	GOLEKHA BIHARI PARIDA
25	203/2021 CMP/44/2018	CHINARI APPANA@CHINNARI VENKATA APPANA-MP	M/S.UPENDRA KUMAR SAMAL
26	203/2021	DULASINGH MUNDA-MP	RAJIV KU. MAHANTA

27	CRLREV/142/2021 204/2021 CMP/44/2018	CHINARI APPANA@CHINNARI VENKATA APPANA-MP	M/S.UPENDRA KUMAR SAMAL
28	204/2021 CRLREV/142/2021	DULASINGH MUNDA-MP	RAJIV KU. MAHANTA
29	205/2021 CMP/218/2021	BANITA ROUT-MP	AKSHAYA KUMAR SAHOO
30	205/2021 CRLREV/142/2021	DULASINGH MUNDA-MP	RAJIV KU. MAHANTA
31	206/2021 CRLREV/141/2021	KANHU HARIJAN @ KANHU @ KRUPA HARIJAN-MP	SURYAKANTA DWIBEDI
32	207/2021 CRLREV/141/2021	KANHU HARIJAN @ KANHU @ KRUPA HARIJAN-MP	SURYAKANTA DWIBEDI
33	208/2021 CRLREV/148/2021	PORBA NAG-MP	AKSHAYA KUMAR SAHOO
34	209/2021 CRLREV/148/2021	PORBA NAG-MP	AKSHAYA KUMAR SAHOO
35	210/2021 CRLREV/149/2021	BIRANCHI NARAYAN BEHERA-MP	S.D.DAS
36	241/2021 RSA/128/2018	DHRUBA CHARAN SENAPATI-MP	M/S.GAUTAM MISRA
37	352/2021 BLAPL/6558/2020	BIBHISAN @ BIVUSHAN SUNA-MP	JAYADEBA BEHERA
38	354/2021 BLAPL/1198/2021	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
39	355/2021 BLAPL/1199/2021	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
40	356/2021 BLAPL/1201/2021	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
41	357/2021 BLAPL/1203/2021	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
42	358/2021 BLAPL/6621/2020	BHARAT MALLICK-MP	G.N. MOHAPATRA
43	359/2021 BLAPL/1896/2021	DEBASIS ACHARIYA @ DANTA-MP	AMITAV TRIPATHY
44	362/2021 CRLA/180/2021	DHIRENDRA KUMAR KHANDELWAL-MP	SIDHESWAR MOHANTY
45	363/2021 CRLA/291/2020	TIMSEN SAHU-MP	BITAS KU SWAIN
46	364/2021 CRLA/313/2019	DIBAKAR ROUT @ GULU-MP	ASHOK KUMAR PAT NAIK
47	365/2021 CRLA/186/2021	SANDIP RANJAN MOHANTA-MP	ABHAYA KUMAR PARIDA
48	366/2021 CRLA/186/2021	SANDIP RANJAN MOHANTA-MP	ABHAYA KUMAR PARIDA
49	367/2021 CRLA/66/2020	TAPAN OJHA-MP	PRASANNA KUMAR PARHI
50	368/2021 CRLA/187/2021	SATYA PRAKASH DIXIT-MP	ABHAYA KUMAR PARIDA
51	386/2021 MACA/130/2021	M/S. ROYAL SUNDARAM ALLKIANCE-MP	ADAM ALI KHAN
52	387/2021 MACA/129/2021	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD-MP	ADAM ALI KHAN
53	529/2021 ABLAPL/2147/2021	MADHUSUDAN MALIK @ MADHUA MALLICK-MP	BIPLAB.P.B.BAHALI
54	578/2021 CRLMC/373/2021	BABULA SETHI@BABULA SETHY-MP	SURYAKANTA DWIBEDI
55	579/2021 CRLMC/633/2018	DEBADUTTA DAS-MP	M/S.J.RATH
56	580/2021 CRLMC/736/2021	PRANANTA KUMAR ROUT-MP	ANURAG PATI
57	581/2021 CRLMC/737/2021	K.SWATI K.SWATHI-MP	DEVASHIS PANDA

58	582/2021 CRLMC/738/2021	ASHISH MOHANTY-MP	SAMVIT MOHANTY
59	583/2021 CRLMC/739/2021	ASHISH MOHANTY-MP	SAMVIT MOHANTY
60	584/2021 CRLMC/740/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
61	585/2021 CRLMC/742/2021	BIREN KUMAR MOHAPATRA @ KHUKE-MP	PRADEEP KUMAR DAS
62	586/2021 CRLMC/1341/2020	MILLI SWAIN-MP	MANOJ BIHARI DAS
63	588/2021 CRLMC/745/2021	NARAYAN KHATUA-MP	ASHOK KUMAR SAHOO
64	589/2021 CRLMC/747/2021	YDUPATI MAHAKUR-MP	BHABANI SANKAR DAS
65	590/2021 CRLMC/748/2021	SHYAMANANDA MOHAPATRA-MP	BIBHU PRASAD DAS
66	591/2021 CRLMC/750/2021	PRADEEP BAGH @ PRADEEP KUMAR BAGH-MP	PRASANTA KUMAR NANDA
67	592/2021 CRLMC/751/2021	ABHIJIT @ SUBHANKAR BAGH-MP	PRASANTA KUMAR NANDA
68	823/2021 WA/315/2021	NRUSINGH CHARAN KUND-MP	DESHA RANJAN RATH
69	824/2021 WA/316/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
70	825/2021 WA/316/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
71	5796/2021 WP(C)/13117/2021	SOMBARI SINGH-MP	UDIT RANJAN JENA
72	5797/2021 WP(C)/13121/2021	KANHEI CHARAN RANA-MP	LALATENDU KANUNGO
73	5798/2021 WP(C)/13122/2021	ODISHA HYDRO POWER CORPORATION LTD.-MP	DURGA PRASAD NANDA
74	5800/2021 WP(C)/12855/2018	M/S.JAI BALAJI INDUSTRIES LTD.-MP	M/S.DURGA PRASAD NANDA
75	5801/2021 WP(C)/13123/2021	PURNA CHANDRA SAHOO-MP	SHIVSANKAR MOHANTY
76	5802/2021 WP(C)/13124/2021	MAHANT SRI RAJ GOPAL RAMANUJ DAS-MP	SOUMYA MISHRA
77	5803/2021 WP(C)/13124/2021	MAHANT SRI RAJ GOPAL RAMANUJ DAS-MP	SOUMYA MISHRA
78	5804/2021 WP(C)/20360/2020	SUNIL KUMAR PARIDA-MP	SUBHASREE MOHANTY
79	5805/2021 WP(C)/21798/2019	MAA SARAL WSHG-MP	M/S.BIPLABA P.B.BAHALI
80	5806/2021 WP(C)/13142/2021	CHARAN DAS-MP	KUNAL KUMAR SWAIN
81	5807/2021 WP(C)/13147/2021	PRASANNA KUMAR MISHRA-MP	BHARAT JALLI
82	5808/2021 WP(C)/13146/2021	PANKAJ KUMAR BISWAL-MP	NIRANJAN MAHARANA
83	5809/2021 WP(C)/13153/2021	ANUPAMA DASH-MP	RAKESH SAHU
84	5810/2021 WP(C)/13159/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
85	5811/2021 WP(C)/19012/2016	THE MANAGEMENT OF THE SECRETARY-MP	M/S.PRABHAS CH.PANDA
86	5812/2021 WP(C)/13164/2021	SUKUMARI BEHERA-MP	RAMESH CHANDRA BEHERA
87	5813/2021 WP(C)/13163/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
88	5814/2021 WP(C)/13168/2021	SMRUTI SARITA MISHRA-MP	DURGESH NARAYAN RATH
89	5815/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE



90	WP(C)/13170/2021 5816/2021	RADHA MOHAN MOHANTY-MP	M/S.BHAKTAHARI MOHANTY
91	WP(C)/8622/2008 5817/2021	PARBATI PATTAYAT-MP	M/S.AMIT PRASAD BOSE
92	WP(C)/12867/2019 5818/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
93	WP(C)/13174/2021 5819/2021	SUBRAT KUMAR MOHANTY-MP	AMIYA KUMAR BEHERA
94	WP(C)/13173/2021 5820/2021	SUMEET PANIGRAHY-MP	PRASANTA KUMAR NANDA
95	WP(C)/13175/2021 5821/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
96	WP(C)/13177/2021 5822/2021	RAKHEE AGARWAL-MP	RAMESH CHANDRA OJHA
97	WP(C)/13180/2021 5823/2021	JAGANNATH ROUT-MP	PRAFULLA KUMAR MOHAPATRA
98	WP(C)/13181/2021 5824/2021	HARIHAR SAHOO-MP	SURENDRA KUMAR ROUT
99	WP(C)/6069/2021 5826/2021	BALARAM PRADHAN-MP	SUSANTA KUMAR NAYAK
100	WP(C)/13185/2021 5827/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
101	WP(C)/13188/2021 5828/2021	GURU NANAK PUBLIC SCHOOL-MP	PRONOY MOHANTY
102	WP(C)/13192/2021 5829/2021	ASIT KUMAR MOHANTY-MP	SAUBHAGYA KUMAR SAMAL
103	WP(C)/13203/2021 5830/2021	PRATAP CHANDRA MAHANTA-MP	KRISHNA CHANDRA SAHU
104	WP(C)/13206/2021 5832/2021	KUMUDINI MOHANTA-MP	KRISHNA CHANDRA SAHU
105	WP(C)/13209/2021 5833/2021	UMAKANTA MISHRA-MP	ARJUNA CHARAN BEHERA
106	WP(C)/13210/2021 5835/2021	RAJANI KANTA MOHANTY-MP	ARJUNA CHARAN BEHERA
107	WP(C)/13212/2021 5836/2021	RAVENSHAW UNIVERSITY-MP	SANJAY KUMAR MISHRA
108	WP(C)/17266/2020 5837/2021	RAVENSHAW UNIVERSITY-MP	SANJAY KUMAR MISHRA
109	WP(C)/17266/2020 5838/2021	SACHIDANANDA SAMANTALRAY-MP	M/S.AJIT KU.TRIPATHY
110	WP(C)/13007/2016 5839/2021	AKSHAYA KUMAR NAYAK-MP	SHAKTI DATTA TRIPATHY
111	WP(C)/13219/2021 5840/2021	BENUDHAR DASH-MP	SOUMENDRA PATTANAİK
112	WP(C)/7949/2020 5841/2021	BICHITRA NAIK-MP	PRAFULLA KUMAR MOHAPATRA
113	WP(C)/7241/2021 5842/2021	PITAMBAR PRADHAN-MP	A.K.DASH
114	WP(C)/13228/2021 5843/2021	BISU MACHILI PADIA-MP	SUKANTA KUMAR MISHRA
115	WP(C)/13231/2021 5844/2021	NIHAR RANJAN PATTANAİK-MP	SAMEER KUMAR DAS
116	WP(C)/13234/2021 5845/2021	AMARENDRA PATRA-MP	SUBHA BIKASH PANDA
117	WP(C)/13235/2021 5846/2021	AMARENDRA PATRA-MP	SUBHA BIKASH PANDA
118	WP(C)/13235/2021 5847/2021	NARAYAN BANERJEE-MP	ANAM CHARAN PANDA
119	WP(C)/13243/2021 5848/2021	PRATAP KESHARI MISHRA-MP	ARUN KUMAR ACHARYA
120	WP(C)/13252/2021 5849/2021	BABAJI @ PRADIP KUMAR BEHERA-MP	JAYANTA KUMAR MAJHI
	WP(C)/13259/2021		

121	5850/2021 WP(C)/12660/2021	GORTI ANNAPURNA DEVI-MP	SIDHESWAR MOHANTY
122	5851/2021 WP(C)/34335/2020	TULESWAR PRADHAN-MP	UPENDRA KUMAR SAMAL
123	5852/2021 WP(C)/13262/2021	UNION OF INDIA-MP	STANDING COUNSEL CENTRAL GOVERNMENT
124	5853/2021 WP(C)/8379/2021	MUNA SAHOO-MP	SANGRAM MISHRA
125	5854/2021 WP(C)/13272/2021	PRABIN KUMAR DALAI-MP	JAYANTA KUMAR MAJHI
126	5855/2021 WP(C)/13282/2021	MAHENDRA PRASAD NAYAK-MP	DILLIP RAY
127	5856/2021 WP(C)/9257/2021	M/S L.M. HATI AND CO. STEVEDORES-MP	B.P.TRIPATHY
128	5857/2021 WP(C)/9258/2021	M/S. SATISH CHANDRA DAS AND CO. STEVEDORES-MP	B.P.TRIPATHY
129	5858/2021 WP(C)/9294/2021	M/S. ORISSA STEVEDORES(P)LTD.-MP	B.P.TRIPATHY
130	5859/2021 WP(C)/13313/2021	RABINDRA SAHOO-MP	JAYANTA KUMAR MAJHI
131	5860/2021 WP(C)/13326/2021	ROHIT KUMAR SAHOO-MP	TANMAY MISHRA
132	5861/2021 WP(C)/13328/2021	SUSANTA KUMAR SAHOO-MP	GYANA RANJAN SETHI
133	5862/2021 WP(C)/33083/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
134	5863/2021 WP(C)/13329/2021	MANORANJAN MOHANTY-MP	KAILASH CHANDRA KAR
135	5864/2021 WP(C)/13330/2021	CHITRALEKHA MAHARANA-MP	ANANTA NARAYAN PATTANAYAK
136	5865/2021 WP(C)/13331/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
137	5866/2021 WP(C)/15843/2020	ANUPAMA DAS-MP	BISWAJIT PARIDA
138	5867/2021 WP(C)/10427/2021	SANGRAM KUMAR NAYAK-MP	DURGESH NARAYAN RATH
139	5868/2021 WP(C)/13332/2021	K.BADRI NARAYAN PATRO-MP	UMESH CHANDRA PATNAIK
140	5869/2021 WP(C)/13333/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
141	5870/2021 WP(C)/12692/2021	ANINDITA DEY-MP	
142	5871/2021 WP(C)/13334/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
143	5872/2021 WP(C)/13335/2021	SUDHANSU KUMAR SINGH-MP	SAILESH DAS
144	5873/2021 WP(C)/13336/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
145	5874/2021 WP(C)/13337/2021	SRADHANJALI PANDA-MP	KSHIROD KUMAR ROUT
146	5875/2021 WP(C)/13339/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
147	5876/2021 WP(C)/13340/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
148	5877/2021 WP(C)/13341/2021	MASTER NARAYAN-MP	SATYABRATA SAHOO
149	5878/2021 WP(C)/651/2012	M/S.BATA INDIA LTD.-MP	MR.SIBA PR. SETHY
150	5879/2021 WP(C)/653/2012	M/S.BATA INDIA LTD.-MP	MR.SIBA PR.SETHY
151	5880/2021 WP(C)/19766/2017	JAGAT JYOTI MOHANTY-MP	M/S.BIBHU PRASAD DAS,SANJIB KUMAR BHANJADE
152	5881/2021	JAGAT JYOTI MOHANTY-MP	M/S.BIBHU PRASAD DAS, SANJIB KUMAR BHANJADE

153	WP(C)/19767/2017 5882/2021	JAGAT JYOTI MOHANTY-MP	M/S.BIBHU PRASAD DAS, SANJIB KUMAR BHANJADE
154	WP(C)/19768/2017 5883/2021	BIKRAM PRADHAN-MP	R.P.KAR
155	WP(C)/887/2021 5884/2021	RABINDRA BARIK-MP	KAILASH CHANDRA KAR
156	WP(C)/13344/2021 152/2021	SASWATI DASH-MP	
157	TRP(C)/28/2021 353/2021	RAGHUNATH NAIK @ NAYAK-MP	
158	BLAPL/10979/2019 527/2021	RAMESH CHANDRA BARAD-MP	
159	ABLAPL/308/2021 528/2021	SUBASH CHANDRA TRIPATHY-MP	
160	ABLAPL/16304/2020 530/2021	GANDHI BISOYI-MP	
161	ABLAPL/15505/2020 531/2021	ASHOK MALIK-MP	
162	ABLAPL/6070/2020 532/2021	GOPABANDHU SAHU-MP	
163	ABLAPL/3452/2021 587/2021	SURA@SURENDRA SINGH-MP	
164	CRLMC/726/2020 5799/2021	BISWOJIT MALLA-MP	
165	WP(C)/8223/2021 5825/2021	SHAKTIMAYEE BISWAL-MP	
166	WP(C)/9876/2021 5831/2021	DIBYAKANTA PANIGRAHI-MP	
167	WP(C)/27520/2020 5834/2021	MANTU MOHAPATRA-MP	
	WP(C)/10146/2021		